

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, 17th April, 2020.

No. LJ(B). 53/93/576 (II). – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within Ri-Bhoi District with immediate effect and until further order:-

Sl.No.	Name of Officer	Designation	Office/Department
1.	Dr.Measuredian Kharshandy	District A.H. & Vety Officer	O/o District A.H.& Vety. Officer, Ri-Bhoi District, Nongpoh
2.	Dr.Dayoohun Papang	Asst. Director, Vocational Training Centre, Kyrdemkulai	
3.	Dr.Wynicia Swett	Senior A.H. & Vety. Officer, VTC, Kyrdemkulai	
4.	Dr.R.Synnah	Senior A.H. & Vety. Officer, VTC, Kyrdemkulai	
5.	Dr. Daniel Steven M. Dohtdong	A.H. & Vety. Officer, Umden	
6.	Dr.Evakordor Hynniewta	A.H. & Vety. Officer, Mawlyndep	
7.	Dr.Mandela Thabah	A.H. & Vety., Officer, Kyrdem	
8.	Dr.Saljrang G.Momin	A.H. & Vety. Officer, Mawlyndep	
9.	Dr.Praveen Kumar	A.H. & Vety. Officer, Sonidan	
10.	Dr, Monalis Pyngrope	A.H. & Vety. Officer, Nongpoh	
11.	Dr.Ririty Kharbuli	Senior A.H. & Vety. Officer, Nongpoh	
12.	Dr.Synsharlang Khongsti	A.H. & Vety. Officer, Umsning C&RD Block	

13.	Dr.Wanphrangsngi Khongjoh	A.H. & Vety. Officer, Byrnihat	
14.	Dr.Wisely Koksi Sangma	Senior Supervisor, Central Hatchery cum Poultry Farm	
15.	Dr.D.D.K.Marak	A.H. & Vety. Officer, Bhoirymbong C&RD Block	
16.	Dr.Phingchi No. Sangma	A.H. & Vety. Officer, Umling Block	
17.	Dr. Manorisha Mawrie	A.H. & Vety.Officer Patharkhmah	
18.	Dr.Edyson Kamai Khongjoh	Manager, Central Hatchery cum Poultry Farm	
19.	Dr.Phidasharai Kharmawlong	A.H.& Vety. Officer, VTC, Kyrdemkulai	
20.	Dr.Dita Khyriem	Senior A.H. & Vety. Officer, VTC, , Kyrdemkulai	O/o District A.H.& Vety. Officer, Ri-Bhoi District, Nongpoh
21.	Dr.M.Kharwanlang	Senior A.H. & Vety. Officer, VTA, Training Institute, Kyrdemkulai	
22.	Dr. Melinda Passah	AH & Vety Officer, Feed Mill	
23.	Dr. Teiborlang Iangrai	A.H. & Vety. Officer, Regional Pig Breeding Farm	
24.	Dr. Workman Lyting	A.H. & Vety. Officer, Umroi	
25.	Dr. Ibarisha Lyndem	Senior A.H. & Vety. Officer, Regional Cross Breed Cattle Breeding Project, Kyrdemkulai	
26.	Dr.Jacqueline Niangty	Senior A.H. & Vety. Officer, Feed Analytical Laboratory, Kyrdemkulai	
27.	Dr.Anutosh Bhattacharjee	Divisional Soil & Water Conservation Officer	O/o Divisional Soil & Water Conservation Officer, Conservation Training Institute, Byrnihat.

28.	Shri.Aibanshngain Swer	Divisional Soil & Water Conservation Officer	O/o Divisional Soil & Water Conservation Officer, Conservation Training Institute, Byrnihat.
29.	Smti. Baiahunlang Rynjah	Child Development Project Officer	O/o CDPO, ICDS, Jirang C&RD Block
30.	Smti.Dwanibha Pyrbot	Child Development Project Officer	O/o CDPO, ICDS, Umsning, C&RD Block
31.	Smti. D.V. Massar	District Programme Officer	O/o Integrated Child Development Scheme (ICDS), Nongpoh
32.	Shri. Bapynwandur. Damlong	Asst. Engineer	O/o E.E., PWD (Rds), Nongpoh
33.	Shri.A. Swer	Asst. Engineer	O/o BDO, Umsning C&RD, Block
34.	Shri.B.Nongrum	Principal	O/o Principal DIET, Saiden, Ri-Bhoi District, Nongpoh
35.	Shri.Derek Yule Pariat	Horticulture Development Officer	O/o Horticulture Development Officer, Ri-Bhoi District, Nongpoh
36.	Shri.Iaskhembor Majaw	Horticulture Development Officer, Ginger Development Station	O/o Horticulture Development Officer, Ri-Bhoi District, Nongpoh
37.	Shri.Harvester Dohling	Agriculture Development Officer	O/o District Agriculture Officer, Ri-Bhoi District, Nongpoh
38.	Shri.P.Kharbudon	Superintendent of Excise	O/o Superintendent of Excise, Ri-bhoi District, Nongpoh
39.	Shri.A.Marwein	District Informatics Officer (NIC)	O/o Deputy Commissioner, Ri-Bhoi District, Nongpoh


(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law Department.

Memo. No. LJ(B). 53/93/576(II)-A

Dated Shillong, the 17th April, 2020.

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, Ri-Bhoi District Nongpoh with reference to letter No.DCRB.(L&O) COVID-19/1/2020/84 Dtd 16th April, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc;.



Under Secretary to the Government of Meghalaya,
Law Department